

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P (IB) No.728/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company	R.S Isdpat Limited -Vs-Senbo Engineering Ltd		
Under Section	8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. SAUNAK MITRA, Adv. } for Operational  
2. Ms. Ishani SENGUPTA, Adv. } Creditor

10-1-18

1. Dineshwar Nath Sharma Adv. Corporate Debtor,  
Nilayee Sengupta - Adv.

V.P.  
10-1-18.

**O R D E R**

Ld. Counsel for the operational creditor and the corporate debtor is present.

Both the parties made a joint statement that process of settlement is going on between the parties and on this ground they made a joint request for adjournment. Prayer is allowed.

List it on 07/02/2018.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)